

THE EMPLOYEES' PROVIDENT FUNDS
(AMENDMENT) ACT, 1965

No. 22 OF 1965

[25th September, 1965]

An Act further to amend the Employees' Provident Funds
Act, 1952

BE it enacted by Parliament in the Sixteenth Year of the
Republic of India as follows:—

1. (1) This Act may be called the Employees' Provident Funds Short
(Amendment) Act, 1965. Short
title and
commence-
ment.

(2) It shall be deemed to have come into force on the 24th day
of November, 1964.

19 of 1952. 2. In section 2 of the Employees' Provident Funds Act, 1952, in Amend-
sub-clause (i) of clause (a), after the words "a controlled industry," ment of
the words "or in relation to an establishment having departments or section 2.
branches in more than one State," shall be inserted.